

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 22/2016

SECTION OF THE COMPANIES ACT: 433, 434 & 439

In the matter of:

M/s. Jai Speciality Starch

..... **Petitioner**

VS.

M/s. JTPL Texmart Ltd. & Anr.

..... **Respondent**

Order deliver on 07.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : None Appeared

For the Respondent (s) : None Appeared

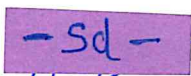
ORDER

The petitioner has filed two sets of the petition on 4.5.2017.

Compliance affidavit has not been filed till date.

The petitioner is directed to file compliance affidavit within the time limit stipulated in the notification No. G.S.R 1119 (E) dated 7.12.2016, G.S.R 175 (E) dated 28.2.2017 and GSR 732 (E) dated 29.6.2017.

List the matter on 18.07.2017


(Shiv Ram Bairwa)
Registrar